

CP NO. 103(ND)/2015
RT No.08/2016

Surinder Kumar Viridi

...Petitioner

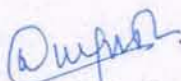
Versus.

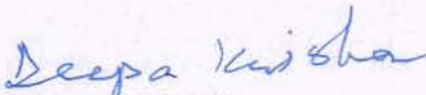
M/s Beavers Leathers Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Vishal Kumar, Advocate with Mr. Surinder Kumar Viridi, petitioner, in person and Mr. Mast Ram, Practising Company Secretary for petitioner.
Mr. Rajinder Mahajan, Advocate for respondent No.1 to 3.

The learned counsel for the respondents has filed affidavit dated 24.10.2016 of respondents No. 2 and 3 in compliance with the previous order with which the documents Annexure R1 and R2 are attached detailing the record which is missing. The affidavit and documents be taken on record. The learned counsel for the petitioner has filed the written submissions. The arguments remained inconclusive. Post the matter for arguments to 10.11.2016.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

October 25, 2016

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